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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 104. Depillaring operations]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 105. Development and extraction of Coal by method other than bord and pillar system]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 106. Saving]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 107. Roads and working places]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 108. Powers of Inspector-cum-facilitator]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 109. Pointing out of contraventions during inspections]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 11. Practical experience of candidate for Assistant mining supervisor's Certificate examination]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 110. Multi-section and contiguous working]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 111. Working under railways and roads, etc]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 112. Protective work before a mine is closed]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 113. Working near mine boundary in below ground mine]

- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 114. Working near mine boundary in opencast mine]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 115. Strata Control and Monitoring Plan]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 116. Setting of support]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 117. Withdrawal of supports]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 118. Provision of roof canopies or cabs]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 12. Practical experience of candidate for winding Engine Operator's Certificate and Electrical Supervisor's Certificate covering mining installations]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 120. Fencings and gates]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 121. Examination by assistant mining supervisors]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 123. Working at height]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 124. General precautions]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 125. Classification of coal seams according to their degree of gassiness]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 126. General precautions against fire]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 127. Surface precautions against fire]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 129. Precaution against spontaneous heating]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 13. Fees for grant of Certificates]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 130. Precautions after a fire has broken out]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 131. Equipment of firefighting]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 134. Precautions when a fire exists]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 136. Execution of measures for dust control]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 144. Construction of reservoir, water dam, etc]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 145. Standard of ventilation]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 147. Restriction on installation of mechanical ventilator below ground]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 150. Splits and airways]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 158. Precautions against inflammable and noxious gases]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 159. Inspection of unused working for gas]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 16. Suspension or cancellation of Manager's Certificate, Surveyor's Certificate, Mining supervisor's Certificate, Assistant mining supervisor's Certificate, Electrical Supervisor's certificate, Engine Driver's Certificate or Gas Testing Certificate]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 160. Safety lamps to be used in below ground mines]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 161. Determination of percentage of inflammable gas and of environmental conditions]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 168. Electric lighting in below ground mines]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 175. Type of explosives to be used in mines]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 178. Cases and containers for carrying explosives]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 18. Qualifications of Chief Inspector-cum-Facilitator or Inspectors-cum-Facilitators]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 180. Transport of explosives in bulk]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 183. Shot-firing tools]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 185. Use of ammonium nitrate-fuel oil, site mixed slurry or emulsion explosives etc., in an opencast mine]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 186. Deep-hole blasting]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 187. Electric and Electronic shot-firing]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 188. Taking shelter before firing shots]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 192. Approved shot-firing apparatus]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 193. Additional precautions in below ground mines]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 194. Blasting in fire areas in opencast mines]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 195. Inspections after shot-firing]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 196. Misfires]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 197. Special precautions in stone drifts]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 198. Duties of shot-firer at the end of his shift]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 199. General precautions regarding explosives]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 20. Qualification of agent]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 200. Use of certain machinery, equipment and devices in coal mines]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 201. General provisions for construction and maintenance of machinery]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 204. Engine rooms and their exits]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 205. Working and examination of machinery]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 206. Below Ground face equipment, continuous mining and coal cutting machines]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 207. Cranes and lifting gears]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 208. Design, operation and maintenance of heavy earth moving machineries (HEMMs) including trucks, tippers and dumpers]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 209. General precautions]

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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 211. Submission of Report of the exploration or abandonment of the exploration]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 213. Notice of closure, abandonment or discontinuance of extraction of methane]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 214. Manner of extraction of methane]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 218. Ventilation plan for methane exploration or extraction below ground]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 22. Appointment of assistant manager]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 220. Welding, cutting or fusion, etc]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 221. Methane gas transportation below ground]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 222. Sectionalisation of methane pipe lines]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 223. Methane and other gas monitoring system in case of positive pressure in reservoir]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 224. Communication]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 225. Inspection and examination of machinery and equipment for methane exploration and extraction]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 226. Responsibility of owner, agents, managers, engineers, competent persons and officials]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 227. General provisions]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 23. Qualification and appointment of ventilation officer]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 234. Use, supply and maintenance of self-rescuer]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 235. Obligation of persons provided with personal protective equipment]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 236. Information about sickness]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 238. Managers and other Officials]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 24. Appointment of engineers]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 242. Emergency response and evacuation plan]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 244. Chief Inspector-cum-Facilitator or authorized Inspector-cum-Facilitator to exercise powers of Regional Inspector-cum-Facilitator]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 245. Plans, sections and records]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 247. Appeal to the Chief Inspector-cum-Facilitator]

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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 26. Appointment of Mechanical Supervisor]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 30. Duties and responsibilities of owner]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 31. General responsibilities of supplier, manufacturer, designer and technical consultant]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 35. Duties and responsibilities of manager]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 36. Duties and responsibilities of assistant manager]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 40. Duties and responsibilities of an Assistant Mining Supervisor]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 44. Duties of lamp room in-charge]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 45. Duties and responsibilities of surveyor]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 46. Duties and responsibilities of engineer]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 53. Duties of register keeper and attendance clerk, etc]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 54. Duties of operators of heavy earth moving machineries, excluding trucks, tippers and dumpers]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 55. Duties of truck, tipper and dumper operator]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 56. General requirements about mine plans]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 59. Survey instruments, equipment and materials]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 6. Submission of application]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 60. List of plans, sections and instruments and their storage]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 61. Preparation of plans by surveyors]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 67. Periodic examination of shaft, incline and other outlets]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 68. Appointment of winding engine operator]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 69. New winding installations]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 70. Construction and installation of winding equipment]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 72. Shaft fittings]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 73. Man winding]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 75. Winding of material]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 76. Winding in sinking shafts]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 8. Practical experience of candidates for Manager's Certificate examination]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 80. Examination of winding equipment]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 81. Gates and fences]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 85. Travelling roadways]
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- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 9. Practical experience of candidates for Surveyor's Certificate examination]
- Occupational Safety, Health and Working Conditions (Coal Mines) Regulations, 2026 [Regulation 90. Examination of haulage engines]
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